

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2349
ANSWERED ON:11.03.2010
HAWKERS AT NEW DELHI RAILWAY STATION
Gangaram Shri Awale Jaywant

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware that hawkers have illegally encroached upon the footpaths near New Delhi Railway Station and Paharganj Reservation Centre premises;
- (b) if so, the details thereof;
- (a) the steps taken by the Railways to remove such encroachment;
- (d) whether any time frame has been fixed by the Railways to remove this encroachment;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a) to (c): Encroachments by hawkers on the footpaths near New Delhi Railway Station and Paharganj reservation centre premises, are located outside railway land and removal thereof is the responsibility of the State Government.
- (b) & (e): Do not arise.